

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.92 of 2014

Dated: 16th September, 2016

In the matter of :

DNH Power Distribution Co. Ltd.
Versus
NTPC-SAIL Power Co. Ltd. & Anr.

... Appellant(s)

... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

ORDER

On account of declared holiday on 13th Sept. 2016, on the occasion of *Bakrid*, the court could not assemble.

As agreed by the parties, list the matter on **24th October, 2016.**

Court Master

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